

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: July 14, 2006

No. 1325 /DR(S)/2006

The Court's Notification No. 644/DR(S)/2006 dated 3.6.2006, regarding transfer of Sri **Abdul Jamil**, Civil Judge, Senior Division, Baghpat as Additional Chief Judicial Magistrate (Northern Railway), Farrukhabad is hereby cancelled.

No. 1326 /DR(S)/2006

Sri **Abdul Jamil**, Civil Judge, Senior Division, Baghpat to be Chief Judicial Magistrate, Baghpat vice Sri Anil Kumar Vashishtha.

No. 1327 /DR(S)/2006

Sri **Anil Kumar Vashishtha**, Chief Judicial Magistrate, Baghpat to be Civil Judge, Senior Division, Baghpat vice Sri Abdul Jamil.

BY ORDER OF THE COURT,

Sd/-

**(SWATANTRA SINGH)
REGISTRAR GENERAL**

No. 139 /DR(S)/2006 Dated: Allahabad : July 14, 2006.

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Baghpat & Farrukhabad. (Information available on E-mail).
The officers mentioned above shall handover charge of their present posts and shall take over charge of their new postings immediately.
The Certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.
8. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. The Registrar (Confidential), High Court, Allahabad.
10. The Assistant Registrar (Budget), High Court, Allahabad.
11. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
12. The Section Officer (Admin.A-3), High Court, Allahabad.
13. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
14. P.S. to Hon'ble Administrative Judges, Baghpat & Farrukhabad. (Information available on E-mail).

BY ORDER OF THE COURT.

Sd/-

**(K.K.RANJAN)
DEPUTY REGISTRAR (SERVICES)**